

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO.3356
TO BE ANSWERED ON 16TH DECEMBER, 2024**

EMPLOYMENT GENERATION REFORMS

3356. SHRI DEVUSINH CHAUHAN:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

the details of employment generation reforms during the last decade and their outcomes in Gujarat?

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

Employment generation coupled with improving employability is a priority of Government and is a continuous and dynamic process. Accordingly, Government is implementing various employment generation schemes/ programmes in the country including the State of Gujarat. The details of these employment generation schemes/ programmes may be seen at https://dge.gov.in/dge/schemes_programmes. These inter-alia include Prime Minister's Employment Generation Programme (PMEGP), Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS), Deen Dayal Upadhyaya Grameen Kaushalya Yojana (DDU-GKY), Rural Self Employment Training Institute (RSETI), Deendayal Antyodaya Yojana - National Urban Livelihoods Mission (DAY-NULM), Pradhan Mantri Mudra Yojana (PMMY), Prime Minister Street Vendor's AtmaNirbharNidhi (PM SVANidhi Scheme), Aatmanirbhar Bharat Rojgar Yojana (ABRY), etc.

As a part of legislative reforms, the existing 29 Acts in the central sphere have been subsumed in the four Codes. All Codes have been passed by the Parliament and notified, viz, the Code on Wages, 2019, the Industrial Relations Code, 2020, the Code on Social Security, 2020 and the Occupational Safety, Health & Working Conditions Code, 2020.

These Codes aim to catalyze creation of employment opportunities while ensuring safety, health and social security of every worker; by promoting ease of doing business through simplification; rationalization and reduction in compliance burden; raising thresholds for factory license; contract labour license; prior permission for retrenchment, lay-off and closure and certification of standing orders, etc.

Further, Government has also announced in the Budget 2024-25, the Prime Minister's package of 5 schemes and initiatives to facilitate employment, skilling and other opportunities for 4.1 crore youth over a 5-year period with a central outlay of Rs. 2 lakh crore. It includes the Employment Linked Incentive (ELI) scheme with an outlay of Rs 1,07,000 Crores, aiming at job creation and formalisation of work force by providing Social Security through EPFO, enhancing employability and incentivizing additional employment generation through incentives to employees and employers.
